## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CA No. 141/2015

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2017

NAME OF THE PARTIES: M/s. Veracity Landmark Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S No

NAME

DESIGNATION

SIGNATURE

## ORDER Compounding Applications Nos. 141/2015 to 145/2015

- As happened in the past, no one is present from the side of the Petitioner, although the Registry has issued Notice on 07.03.2017 fixing the date on today i.e. 20.03.2017.
- 2. The direction given on earlier Order dated 24.02.2017, issue Notices to Petitioner and Company Secretary should again be carried out by the Registry, intimating that in case of non-appearance, the Petition shall be returned back to the ROC for legal action.
- One more Notice is to be issued to one of the Director Naresh Assandas Narang, A/114, Pancharatna Society, Solapur Road, Near Bhairoba Nala, Pune-411 043.
- 4. Matter is adjourned for final hearing to 21.04.2017.

Dated: 20.03.2017

Sd/-

M.K. Shrawat Member (Judicial)